

**HIGH COURT OF TRIPURA  
AGARTALA**

Dated, Agartala, the 30<sup>th</sup> August, 2019

**NOTIFICATION**

The following Superintendents are hereby promoted to the post of Assistant Registrar in the following Order of Merit:-

**No.F.4(22)-HC/2019/14484/ Shri Arup Kr. Goon**, Superintendent, High Court of Tripura is hereby promoted to the post of **Assistant Registrar**, High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

Shri Goon after joining in the post of Assistant Registrar on promotion, will be performing his present duties until further order(s).

**No.F.4(22)-HC/2019/14485/ Smt. Rinku Saha**, Superintendent, High Court of Tripura is hereby promoted to the post of **Assistant Registrar**, High Court of Tripura, Agartala temporarily in pay Level-15 of the Pay Matrix as per Tripura State Civil Services (Revised Pay) (First Amendment) Rules, 2018 plus other allowances as admissible under the rules with effect from the date of her joining in the existing vacancy.

Smt. Saha after joining in the post of Assistant Registrar on promotion, will be performing her present duties until further order(s).

They will remain on officiating basis for a period of 2(two) years in terms of Rule 12 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014.

By order,

Sd/-

**(S.G. CHATTOPADHYAY)  
REGISTRAR GENERAL**

Memo No.F.4(22)-HC/2019/14486-505

Dated, Agartala, the 30<sup>th</sup> August, 2019

Copy to :-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Accountant General, Tripura, Agartala.
5. The LR & Secretary, Law, Government of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala.
10. All Deputy Registrars, High Court of Tripura, Agartala.
11. The Chief Librarian, High Court of Tripura, Agartala.
12. All Assistant Registrars, High Court of Tripura, Agartala.
13. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the notification in the official Website of the High Court of Tripura, Agartala.
14. The Treasury Officer, Treasury No.-II, Agartala, West Tripura.
15. All Superintendents/Sr. Grade Translator/Court Officer, High Court of Tripura, Agartala.
16. The Publisher, Tripura Gazette, Tripura Govt. Press, Agartala for publication of the above Notification in the next issue of Tripura Gazette.
17. Cash Section, High Court of Tripura, Agartala.
18. Shri Arup Kr. Goon, Superintendent, High Court of Tripura, Agartala.
19. Smt. Rinku Saha, Superintendent, High Court of Tripura, Agartala.
20. Personal file of the concerned employee.
21. ORDER FILE.

  
**REGISTRAR GENERAL**